

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 14th December, 2020

NO. HC.VII-100(Pt.-VIII)/2010/ 4697 /A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the **Virtual Training Programme(s)** to be held in the month of January and March, 2021, organised by the National Judicial Academy, Bhopal as shown below:

Sl. No.	Prog. No.	Prog. Date	Name of the Programme	Name of the nominated officers	Phone No.	E-mail id
1.	P-1237	23.01.2021 to 24.01.2021	Workshop on Adjudicating Terrorism Cases	Shri Pranjal Das, Special Judge, CBI, Assam	8134033109	pdas.law@gmail.com
				Shri Joel Joseph Denga, District and Sessions Judge, Aizawl	9436159122	joel.denga@gmail.com
2.	P-1238	23.01.2021 to 24.01.2021	Workshop on Criminal Trials in Serious Offences	Shri Pijush Pratim Bairagi, Addl. District & Sessions Judge No. 1, Nagaon	9435319844	pijupratim@gmail.com
				Shri Kalyanjit Saikia, Addl. District & Sessions Judge, Karbi Anglong	7002010915	kalyansaikia1980@gmail.com
3.	P-1239	30.01.2021 to 31.01.2021	Seminar for Principal District & Sessions Judges and Addl. District Judges on Psychosocial Adjustments and Stress Management	Shri Sanjeev Kumar Sharma, District & Sessions Judge, Nagaon	9864013410	sanjeevsharma.ghc@gmail.com
				Smt. Sharmila Bhuyan, District & Sessions Judge, Nalbari	9435296382	sharmilaajs@gmail.com
4.	P-1243	06.03.2021 to 07.03.2021	Seminar for Principal District and Sessions Judges on Leadership Skills	Shri Vinod Kumar Chandak, District & Sessions Judge, Golaghat	9435300449	vinodchandakglt@gmail.com
				Smt. Yarenjungla Longkumer, Principal District & Sessions Judge, Dimapur	9436216972	ajunlongkumer@gmail.com

The aforesaid officers are directed to attend the respective training programme accordingly.

By order,

Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo NO. HC.VII-100(Pt.-VIII)/2010/ 4698-4716 /A, dated 14-12-2020

Copy for information & necessary action to:

1. The Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The Director, Judicial Academy, Assam, for information.
3. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl.
(He/She is requested to inform the nominated Judicial Officers accordingly)
5. The District & Sessions Judge, Karbi Anglong / Nagaon
(He is requested to inform the nominated Judicial Officers accordingly)
6. Shri Pranjali Das, Special Judge, CBI, Assam.
7. Shri Joel Joseph Denga, District and Sessions Judge, Aizawl.
8. Shri Pijush Pratim Bairagi, Addl. District & Sessions Judge No. 1, Nagaon.
9. Shri Kalyanjit Saikia, Addl. District & Sessions Judge, Karbi Anglong.
10. Shri Sanjeev Kumar Sharma, District and Sessions Judge, Nagaon.
11. Smt Sharmila Bhuyan, District and Sessions Judge, Nalbari
12. Shri Vinod Kumar Chandak, District and Sessions Judge, Golaghat
13. Smt Yarenjungla Longkumer, Principal District & Sessions Judge, Dimapur.
14. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
15. The Private Secretary to Hon'ble Mr. Justice Kalyan R. Surana, Gauhati High Court, Guwahati.
16. The Private Secretary to Hon'ble Mr. Justice Mir Alfaz Ali, Gauhati High Court, Guwahati.
17. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.
18. The CA to the Registrar General/Registrar (Vigilance)/Admn., Gauhati High Court, Guwahati.
19. Office file.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapadar
14.12.20
REGISTRAR (JUDICIAL)